

Annexure (I)
KYC Documentation for ODI subscribers

Document Type		Category (I)	Category (II)*	Category (III)
ODI subscriber	Constitutive Documents	Required	Required	Entities falling under Category (III) are not allowed to either subscribe or issue ODIs in terms of Regulation 22 (1) of SEBI (FPI) Regulations, 2014.
	Proof of Address	Required. Power of Attorney mentioning the address is acceptable as address proof.	Required. Power of Attorney mentioning the address is acceptable as address proof.	
	Board Resolution	Required	Required	
	PAN Card	Not Applicable	Not Applicable	
	SEBI Registration Certificate	Not Applicable	Not Applicable	
	Financials	Exempt	Exempt	
Beneficial Owner (BO) of ODI subscriber	List	Required	Required	
	Proof of Identity	Required if the holding of BO in the ODI subscriber is above materiality threshold as given at 2.1 of the circular.		
	Proof of Address	Required if the holding of BO in the ODI subscriber is above materiality threshold as given at 2.1 of the circular.		
In case no BO identified holding over threshold (15% or 25% as applicable) in the ODI subscriber details of natural person who holds the position of the senior managing officials primarily Investment manager/Investment Adviser/ Investment Controller of the ODI subscriber.	List	Required	Required	
	Proof of Identity	Required	Required	
	Proof of Address	Required	Required	
# Note: Copies of all the documents, wherever applicable, to be submitted by the applicant should be self-attested and accompanied by originals for verification. In case the original of any document is not produced for verification, then the copies should be properly attested by entities authorized for attesting the documents, as per the SEBI circular no. MIRSD/SE/Cir-21/2011 dated October 5, 2011.				
*Those entities which are not appropriately regulated but their investment managers are appropriately regulated are classified as Category (II) FPI. However such entities can neither issue nor subscriber to ODIs in terms of Regulation 22 (1) of SEBI (FPI) Regulations, 2014.				